

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**ITEM No. 111  
(IB)-199(PB)/2019**

**IN THE MATTER OF:**

Pankaj Pandey .... Applicant/petitioner  
v.  
M/s. Cosmos Infra Engineering (India) Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the petitioner: -  
For the Respondent(s): Ms. Vijaya Singh, Adv.

**ORDER**

For order see, CP No. (IB)-272(PB)/2019.

05.08.2019  
Aarti Makker